

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.08.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 566 of 2020	Shruti Impex Vs. N. R. Commercials Pvt. Ltd.	Bhanu Gupta	Saurabh Surana

**After the above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	
<b>3.</b>	Comp. App. (AT) (Ins) No. 717 of 2020	Leesa Lifesciences (P) Ltd. Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	
<b>4.</b>	Comp. App. (AT) (Ins) No. 718 of 2020	Joseph Jayananda Vs. Navalmar (UK) Ltd & Anr.	Sumesh Dhawan	
<b>5.</b>	Comp. App. (AT) (Ins) No. 720 of 2020	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	
<b>6.</b>	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta	Amarjit Singh Bedi	
<b>7.</b>	Contempt Case (AT) No. 22 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Akashganga Infraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	

**For Admission (After Notice)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 309 of 2020	Silpco Constructions Pvt. Ltd. Vs. Yogesh Gupta, Liquidator of Kohinoor Power Pvt. Ltd.	Harsh Gurbani	Abhay Anand
<b>9.</b>	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
<b>10.</b>	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal	Akshat Goel
<b>11.</b>	Comp. App. (AT) (Ins) No. 531 of 2020	Bhaskar Vs. Sai Precious Traexim Pvt. Ltd. & Anr.	Sushil Aggarwal	
<b>12.</b>	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari
<b>13.</b>	Comp. App. (AT) (Ins) No. 674 of 2020	Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd.	Nikhil Jain	

**For Hearing**

<b>14.</b>	Comp. App. (AT) (Ins) No. 518 of 2020  <b>Part Heard</b>	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP
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**12:00 Noon****For Admission (After Notice)**

<b>15.</b>	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
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**12:30 PM**

**For Admission (After Notice)**

<b>16.</b>	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	Sonali Khanna
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**